## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:676 ANSWERED ON:24.11.2011 PROJECTS UNDER PURA Pakkirappa Shri S.;Singh Shri Bhupendra

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number and details of projects executed under the Provision for Urban Amenities in Rural Areas (PURA) scheme in the last two years;
- (b) the funds which were utilized under PURA scheme during the last three financial years and will be utilized in the current financial year 2011-2012;
- (c) whether the Government has made any assessment for implementation of project under PURA:
- (d) if so, the details thereof, state wise;
- (e) whether the Government proposes to extend PURA scheme to more areas:
- (f) if so, the details thereof; and
- (g) the steps taken /proposed to be taken by the Government to make the said scheme more result oriented?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN'ADITYA')

- (a): The restructured PURA scheme was launched with effect from 21st January, 2010. No Projects were executed under the scheme during the last two years.
- (b): No funds were utilized under the scheme during the financial years 2009- 2010 and 2010-11. During the current financial year 2011-2012, till 31st October 2011, an amount of Rs,66 crore has been utilized through placing the funds with respective DRDAs where PURA projects are proposed.
- (c)&(d): The Government had commissioned a Study carried out by National Institute of Rural Development which assessed the old PURA scheme. On the basis of the study and other Stakeholder consultations, the PURA scheme has been redesigned.
- (e)and(f): There is a proposal to upscale PURA and extend it to more number of areas during the 12 Five Year Plan. A Working Group has been constituted by the Planning Commission to examine and make recommendations thereof.
- (g): The Scheme has provisions for Service Level Standards and Quality Assurance in delivery of rural infrastructure services. There is also a provision for an Independent Engineer to monitor the progress and quality standards. These provisions have been made with the objective to have greater result orientation.